

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

18. IA 2207(MB)2024
IN
CP(IBPP)/03(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.07.2024**

Name of the Party: Kratos Energy & Infrastructure Limited

Section 54C(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Kunal Kanungo a/w Adv. Tanushree Sogani and Adv. Atishay Jain for the Original Petitioner present through physical mode. Adv. Shyam Kapadia a/w Adv. Amey Hadwale for the Applicant/ Resolution Professional present through physical mode.
2. Post this IA on **26.07.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)